been extended to 36 departments in 9 academic institutions in the Kamataka State.

Patents on Scientific Inventions

†1180. SHRI RAMADHAR KASHYAP: Will the Minister of SCIENCE & TECHNOLOGY be pleased to state:

- (a) whether any patent has been obtained at National and International level with regard to scientific and technological inventions;
 - (b) if so, the details thereof; and
- (c) what efforts are being made by Government to obtain help from the individuals and small organizations, for getting the patents?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BACHI SINGH RAWAT): (a) to (c) Patents have been obtained by Department of Science and Technology, Department of Biotechnology and CSIR in India and foreign countries. 191 patents were granted by foreign countries and 576 in India in the last three years. No help is being taken by the government from individuals and small organizations for getting patents. However, there are a number of schemes through which assistance is provided to individuals and small organizations to obtain patents. The agencies active in this aspect are Patent Facilitating Centre, National Research Development Corporation and National Innovation Foundation.

Research on tea Technology

1181. SHRI DRUPAa^ORGOHAIN: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state whether Government would consider to introduce research on tea technology and other relevant-matters of this technology in Regional Research Laboratory, Jorhat?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BACHI SINGH RAWAT): No Sir, there is no such proposal under consideration at present.

Relief to Drought/nood hit States

1182. SHRI AIMADUDDIN AHMED KHAN (DURRU): SHRI SURESH PACHOURI:

Will the Minister of AGRICULTURE be pleased to state:

†Orignal notice of the question was received in Hindi.